

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6980

ANSWERED ON:11.05.2005

LEVY OF TOLL TAX

Tripathy Shri Braja Kishore

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government levies toll tax on all the four lane National Highways, by-passes and major bridges;
- (b) if so, the details in this regard;
- (c) the details of additional income generated therefrom during each of the last three years, National Highway-wise;
- (d) the time frame fixed by the Government to collect such tax from these roads;
- (e) the details of the projects undertaken on BOT basis, project-wise; and
- (f) the criteria for collection of user-fee fixed for such projects?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI. K.H. MUNIYAPPA)

(a) & (b) In accordance with the powers conferred by Section 7 of the National Highways Act,1956 the Central Government levies user's fee for providing following facilities on National Highways :

1. For converting 2-lane National Highways into 4 lane.

2. Bridges:

(i) Costing more than Rs. 25 lakhs and upto Rs. 100 lakhs and opened to traffic on or after 1st April, 1976 but before 1st May,1992,

(ii) Costing more than Rs. 100 lakhs completed and opened to traffic on or after 1st May, 1992 but before 4th December, 2001 and

(iii) Costing more than Rs. 500 lakhs completed and opened to traffic on or after 4th December, 2001.

3. All National Highways improvement projects/bridges and bypasses taken up on BOT basis.

(c) The details of the income generated by way of the levy of user fee during last three years are given below. The amounts are accounted for year-wise and not highway-wise.

Year	Amount (Rs. in Crore)
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2002-03	331.61
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2003-04	443.33
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2004-05 (Upto January,2005)	424.91
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(d) The user fee is collected in perpetuity on the above National Highways works completed and opened for traffic on or after 27th August 1997 in accordance with the provisions of the National Highways (Fees for the use of National Highways Section and permanent Bridge-Public Funded Projects) Rules, 1997.

(e) The details of projects undertaken on Build, Operate and Transfer (BOT) basis so far are annexed.

(f) The levy of user fee is regulated in accordance with the provisions of

(i) The National Highways (Fees for the use of National Highway Section and Permanent Bridge -Public Funded Projects) Rules, 1997.

(ii) The National Highways (Collection of Fees by any person for the use of section of National Highways Permanent Bridge/Temporary Bridge on National Highways) Rules, 1997 and

(iii) The National Highways (Rate of fee) Rules, 1997 as amended from time to time.

## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 6980 FOR ANSWER ON 11.05.2005 RAISED BY SHRI BRAJA KISHORE TRIPATHY REGARDING LEVY OF TOLL TAX

## LIST OF PROJECTS UNDERTAKEN ON BUILD, OPERATE AND TRANSFER (BOT) BASIS

S. No. Project Name NH No. State Length in Km Cost Rs Cr Current Status

### TOLL BASED BOT PROJECTS (on National Highways other than NHDP)

1	Thane-Bhiwandi Bypass	3	Maharashtra	24	103.00	Completed
2	Nardhana ROB	3	Maharashtra	13	34.21	Completed
3	Hubli - Dharwar Bypass	4	Karnataka	30.35	68.00	Completed
4	Construction of additional 2-lane with tunnel in Khambatki Ghat on NH 4	4	Maharashtra	8	37.80	Completed
5	Construction of six bridges	5	Andhra Pradesh	6 Nos.	50.00	Completed
6	Kosasthalyar Bridge	5	Tamil Nadu	-	30.00	Completed
7	Nasirabad ROB	6	Maharashtra	30m	10.45	Completed
8	Wainganga Bridge	6	Maharashtra	530m	32.60	Completed
9	Udaipur Bypass	8	Rajasthan	11	24.00	Completed
10	Mahi Bridge	8	Gujarat	-	42.00	Completed
11	Bridge across river Watrak	8	Gujarat	-	48.20	Completed
12	Chalthan Road Over Bridge	8	Gujarat	4-lane ROB	10.00	Completed ; concession period completed
13	Narmada bridge	8	Gujarat	6	113.00	Completed
14	Patalganga Bridge & ROB	17	Maharashtra	1 No.	33.30	Completed
15	ROB at Derabassi	22	Punjab	-	31.48	Completed
16	Coimbatore Bypass	47	Tamil Nadu	33	90.00	Completed
17	4-laning of Pune-Sholapur road Km. 14/00 to 40/00 of NH 9	9	Maharashtra	26	88.00	Completed
18	Katni bypass	7	Madhya Pradesh	17.5	42.00	In progress
19	4-laning of Raipur-Durg section of NH 6	6	Chhattisgarh	26.6	48.00	In progress.
20	ROB at km 26.428 at Kuruli	21	Punjab	2-Lane ROB	20.52	In progress.
21	Construction of Bridge across Pinglai river in km 113/800 on NH 6	6	Maharashtra	-	14.15	In progress.
22	Four-laning and improvement of Mumbai-Pune section of NH-4 from Shilphata (km 131/200) to Nigadi (km 20/400)	4	Maharashtra	111	153.00	In progress.

### TOLL BASED BOT PROJECTS (on National Highways under NHDP)

1 Durg Bypass 6 Madhya Pradesh 18.4 70 Completed  
 2 ROB at Kishangarh bypass 8 Rajasthan 1 18 Completed  
 3 4-laning of Tumkur-  
 Neelmangla  
 (km 29.5 to km 62.0 of Nh-4) 4 Karnataka 32.5 155 Completed  
 4 4-laning of Tada (km. 52.8)  
 to Nellore (km. 163.6) 5 Andhra Pradesh 110.52 621.35 Completed  
 5 Nandigama - Vijayawada 9 Andhra Pradesh 35 138.65 Completed  
 6 4-laning of Satara-Kagal  
 Section 4 Maharashtra 133 600.00 In progress  
 7 Delhi-Gurgaon Section 8 Haryana 27.7 555.00 In progress  
 8 Vivekananda Bridge and  
 approach 2 West Bengal 6 641.00 In progress  
 9 Mahapura (near Jaipur)-  
 Kishangarh  
 (km 273.5-km 363.885) 8 Rajasthan 90.38 644.00 In progress

10 Pune-Nasik  
 (km 12.90 to 42.00) 50 Maharashtra 30 127.60 In progress  
 under NHDP-III  
 11 Rajokt bypass and Gondal  
 Jetpur (Km 185.00-175.00) 88 Gujarat 36 388.09 In progress

ANNUITY BASED PROJECTS (on National Highways under NHDP)

1 4- laning of  
 Panagarh-Palsit Section 2 West Bengal 64.457 350.00 In Progress  
 2 4-laning of Palsit-  
 Dankuni Section  
 (Durgapur Expressway) 2 West Bengal 65 432.40 In progress  
 3 4- laning of Maharashtra  
 Border-Belgaum Section 4 Karnataka 77 332.00 In Progress  
 4 4-laning  
 Of  
 Anakapalli-Tuni Section 5 Andhra Pradesh 58.947 283.20 In Progress  
 5 4-laning of Tuni-  
 Dharmavaram Section 5 Andhra Pradesh 47 231.90 In Progress  
 6 4- laning of Dharmavaram-  
 Rajamundry Section 5 Andhra Pradesh 53 206.00 In Progress  
 7 Nellore bypass 5 Andhra Pradesh 17.2 143.20 In progress  
 8 4- laning of Tambaram-  
 Tindivanam Section 45 Tamilnadu 93 375.00 In Progress